

Uttar Pradesh

5. M/s DSM Sugar, Rauzagaon, Distt. Barabanki.
6. M/s Kisan Sahkari Chini Mills Ltd., Nanauta, Distt. Saharanpur

Statement-V

Cases where no releases have been made till date

Karnataka

1. M/s Ugar Sugar Works Ltd., Ugar-Khurd, Distt. Belgaum
2. M/s Vanivilasa Coop. Sugar Factory Ltd., Chitradurga.

Punjab

3. M/s Rana Sugar Ltd., Butter Seviaan (Baba-Bakala), Distt. Amritsar.

Uttar Pradesh

4. M/s Sarjoo Sahkari Chini Mills Ltd., Belrayan, Distt. Lakhimpur-Kheri
5. M/s Kisan Sahkari Chini Mills Ltd., Sampurnanagar, Distt. Lakhimpur-Kheri
6. M/s Khalilabad Sugar Mills Pvt. Ltd., Distt. Basti
7. M/s Bajaj Hindustan Ltd., Golagokarannath, Distt. Lakhimpur-Kheri
8. M/s Bajaj Hindustan Ltd., Paliakalan, Distt. Lakhimpur-Kheri
9. M/s Seksaria Biswan Sugar Factory Ltd., Biswan, Distt. Sitapur.

Hindustan Organic Chemicals Ltd.

5978. SHRI GEORGE EDEN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Hindustan Organic Chemicals Ltd. at Ambalameda - Kerala has put any pipe line under the water in Chitrapuzha-River for draining effluent from the factory;

(b) the total distance of the pipe line under the water:

(c) the reasons for putting the pipeline under the water; and

(d) whether the factory has obtained clearance from Pollution Control Board in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) :
(a) Yes, Sir.

(b) The total distance of the pipeline is 4.1 kms. Out of this, 2.1 km pipeline is lying below the land acquired for the purpose by the company and 2 km pipeline is laid through the Chitrapuzha river.

(c) Accessibility to the point of discharge and safety of the pipeline were the main considerations.

(d) Besides the clearance from State Pollution Control Board, no objection Certificates and approvals were obtained from Panchayat, Irrigation and Revenue authorities also.

[Translation]

Facilities for Admission of SC's/ST's Students

5979. SHRI BALIRAM KASHYAP : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the details of admission in residential schools and Hostel being provided to SC/ST students in Madhya Pradesh;

(b) the amount spent by the Madhya Pradesh Government on this account during 1997-98;

(c) whether the appointments for superintendent in some Hostels are made by the Government; and

(d) if so, the responsibility given to him for the maintenance of Hostel in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) to (d) The information is being collected and will be laid on the Table of the House.

[English]

Recommendations of Expert Group on CPA, 1986

5980. PROF. AJIT KUMAR MEHTA :
SHRI R. SAMBASIVA RAO :

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state :

(a) whether the Expert Group constituted to revise the Consumer Protection Act, 1986 has submitted its report;